



\$~R-41

IN THE HIGH COURT OF DELHI AT NEW DELHI *

W.P.(C) 10082/2005 +

R.C.BURMAN

..... Petitioner Through: Ms.Meenakshi Singh, Advocate

Versus

D.D.A. & ORS.

Nemo

..... Respondents

Through:

CORAM: HON'BLE MR. JUSTICE SUNIL GAUR <u>ORDER</u> 23.05.2017 %

At the request of petitioner's counsel, list in the category of 'Regulars' in the week commencing 10th July, 2017.

SUNIL GAUR, J.

MAY 23, 2017 skb